

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sai Regency Power Corporation Services Private Limited Date of Commencement of Liquidation: 27-04-2021; List of Stakeholders as on Date: 31-03-2022; Name of IP: Mr. G Ramachandran; Process Number: 1; Last 5 digitof registration number: 10437

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	208616639				NA
2	Liquidation costs incurred till date	0	0	0	15309608				NA
3	Secured financial creditors	5	7132807502	5	7132807502				Annexure 3
4	Unsecured financial creditors	1	23743488	1	1466538		22276950		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)			22	7510875				Annexure 6
7	Operational creditors (Government Dues)	1	6114				6114		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	791899990	2	47391517	13883009	730625464		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	7948457094	30	7413102679	13883009	752908528		